ITEM NO.2 REGISTRAR COURT. 2 SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Civil Appeal No(s). 4941/2022

RAJKUMAR AGARWAL Appellant(s)

VERSUS

VEHICLE TATA VENTURE NO. UP 70 BM 1600COMMERCIAL AUTO SALES PRIVATE LIMITED THR. ITS DIRECTOR SANSKAR GUPTA & ORS. Respondent(s)

Only SLP (C) NO. 7585-7586 of 2023 is listed under this matter

WITH
SLP(C) No. 7585-7586/2023 (XI-A)
FOR ADMISSION and I.R.

Date : 02-11-2026 This appeal was called on for hearing today.

For Appellant(s) :
Mr. Rajiv Tyagi- 1172, AOR
Mr. Rohit Gupta, Adv.
Mr. Rahul Tyagi, Adv.

Ms. Ankita Chaudhary- 3029, AOR

For Respondent(s) : Mr. Kushagra Pandey- 3318, AOR
Mr. Ranjan Kumar Pandey- 1699, AOR

UPON hearing the counsel the Court made the following
O R D E R

<u>SLP(C) No. 7585-7586/2023</u>

Service is complete on Respondent No.1 but none has entered appearance.

Signature Not Verified
Digitally signed by ARUSHI PAL
Date: 2026.11.02 16:38:46 IST
Reason:

Service is awaited in respect of Respondent No.2.

Ld. Counsel for the petitioner has filed proof of depositing the entire awarded amount in terms of the Hon’ble Court's order

dated 16.05.2023 and a letter has also been received from concerned District court, stating therein that the claimant has received the entire awarded amount.

However, name of the complaint is mentioned as "Jyotirmaye Dash" in the letter while it is mentioned as "Jyotirmaya Dash" in the SLP.

Apprise the same to the Hon’ble Court.

List the matter again before this Court on 07.12.2026.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

GRACY L. BAWITLUNG
Registrar

AP